

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/97(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	KASHIND FINANCIERS LIMITED VS GDB CONSTRUCTION & DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Yash Vardhan Deora, Adv. for the Petitioner

O R D E R

1. Ld.Counsel for the Financial Creditor present.
2. Ld.Counsel for the Financial Creditor seeks time to file Hard copy of the petition with Registry during course of the day.
3. After filing of the hard copy, this CP be listed be on the next date.
4. Post the matter on **06/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ